

(a) the number and names of State and Union Territory Governments which own aircrafts and helicopters; and

(b) the salient features of the rules governing use of these aircrafts?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTI ER): (a) A Statement giv-

ing the requisite information is given below.

(b) All aircraft including government aircraft are categorised either as passenger aircraft or private aircraft. Aircraft which are categorised as private cannot be used for hire or reward or any kind of remuneration.

Statement

Sl. No.	Name of State/Union Territory Governments	No. of aircraft/helicopter			
		Type			
		Executive	Trainer	Helicopters	Total
1.	Government of Maharashtra	2	—	2	4
2.	Government of West Bengal	—	4	1	5
3.	Government of Uttar Pradesh	7	6	3	16
4.	Government of Rajasthan	2	1	—	3
5.	Government of Orissa	2	2	—	4
6.	Government of Bihar	7	—	—	7
7.	Government of Punjab	2	22	—	24
8.	Government of Andhra Pradesh	—	1	1	2
9.	Government of Haryana	2	18	—	20
10.	Government of Madhya Pradesh	1	—	2	3
11.	Government of Karnataka	1	1	1	3
12.	Government of Tamil Nadu	1	—	1	2
Total		27	55	11	93

Protest against Beauty Contests

*951. **SHRI PARASRAM BHARDWAJ:**
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the attention of Government has been drawn to the protests made by Women's organisations against holding of Beauty Contests' by various agencies;

(b) If so, the reaction of Government thereon; and

(c) whether Government propose to lay down any policy in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA)

(a) Yes, Sir there have been Press Reports about this.

(b) and (c). Government does not propose to lay down any policy in this regard.